

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-348 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
11.09.2017**

**NAME OF THE COMPANY:** M/s. Rachna Sarces Vs. Charming Apparels Pvt.  
Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	Mr. Mayank Goel, Advocate for Operational Creditor Ms. Monamshel Maring, Advocate for Operational Creditor Ms. Lalrothrangi, Advocate for Operational Creditor			
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**ORDER**

Notice to the Respondent returnable on 14<sup>th</sup> September, 2017. Dasti.  
Affidavit of service be filed.

—Sd—  
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(S. K. Mohapatra)  
Member (T)

—Sd—  
\_\_\_\_\_  
(Ina Malhotra)  
Member (J)